

The Deputy Minister of Labour (Shri Abid Ali): (a) Not yet.

(b) The report will be placed on the Table of the Lok Sabha when it is ready.

Export of Dal to Ceylon

1991. Shri Chandak: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government propose to export lentils (Dal) to Ceylon during the current financial year;

(b) if so, what is the quantity; and

(c) whether the export will be allowed on "first come first served" basis or will it be restricted to the State Trading Corporation or a certain class of producers, traders or exporters?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir.

(b) 2,000 tons.

(c) Exports will be made by the State Trading Corporation which will make purchases from Co-operative Societies.

Manufacture of Cars

1992. { Shri Ram Krishan Gupta:
Shri Nath Pal:
Shri Subbiah Ambalam:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have received any proposal for the manufacture of cars with foreign collaboration at a price of Rs. 5,000 to Rs. 6,000;

(b) if so, whether the Government have accepted the proposal; and

(c) if the reply to part (b) be in the negative, the reasons therefor?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No concrete proposal has been received. But the question of production of low cost automobiles will be considered by a Committee proposed to be set up by Government, to make a general review of the automobile industry as already stated in answer to Starred Question No. 214 on the 13th February, 1959.

(b) and (c). Do not arise.

Government of India Forms Press, Aligarh

1993. Shri Nardeo Snatak: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the envelope makers in the Government of India Forms Press, Aligarh, are skilled or unskilled workers; and

(b) what are the minimum scales of pay of the skilled and unskilled workers and whether such skilled workers are being given the prescribed scales there?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The employees of the Government of India presses are classified either as industrial or non-industrial. Envelope makers are classified as industrial. There is at present no further classification of industrial personnel into skilled, semi-skilled and un-skilled categories.

(b) Does not arise.

Indian Foreign Service (A)

1995. Shri Dinesh Singh: Will the Prime Minister be pleased to state:

(a) the number of vacancies in 1958 in the I.F.S.(A) to be filled by direct recruitment;

(b) whether all of them were filled; and

(c) if not, what were the reasons therefor?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) 10;

- (b) Yes;
- (c) Does not arise

Textile Mills

1996. Shri Elayaperumal: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of applications received for the grant of licences for starting Textile Mills in Madras State from 1952 to 1958 year-wise; and

(b) the number of licences granted and the names of those to whom these have been granted during the same period, year-wise?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri). (a) and (b) A statement giving the information as far as available is placed on the Table [See Appendix IV annexure No 45]

Companies Registered in Madras

1997. Shri Elayaperumal: Will the Minister of Commerce and Industry be pleased to state

(a) the total number of companies registered in Madras State during 1957-58 and 1958-59 so far district-wise

(b) the total capital invested in these companies and

(c) the number of companies that were wound up in Madras during the above period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri) (a) to (c) 80 companies with a total authorised capital of Rs 15,22 lakhs and 69 companies with a total authorised capital of Rs 1,78 lakhs have been registered in the Madras State during 1957-58 and in the first nine months of 1958-59, respectively. The numbers of companies reported so far to have gone into liquidation in Madras during the above periods are 47 and 33 respectively

Note.—The names of newly registered companies together with other

particulars, such as, situation of registered office (which will show the district), industrial classification, names of managing agents, secretaries and treasurers, managing directors, directors, etc., objects, authorised, subscribed and paid-up capital, etc., are regularly published in the Monthly Blue Book on Joint Stock Companies in India, copies of which are available in the Parliament Library

Automobile Industry

1998. Shri Elayaperumal: Will the Minister of Commerce and Industry be pleased to state

(a) the number of assembly plants in India and their output in March 1957 and March 1958 separately, and

(b) the retail prices of cars and trucks fixed by them during the same period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) There are six approved automobile manufacturing plants in India and their output in March, 1957 and March 1958 was as shown below

Types of vehicle	Output	
	March 1957 Nos	March 1958 Nos
Cars including Station Wagons	1013	709
Commercial vehicles including Jeep Type Vehicles	2181	2039
TOTAL	3194	2748

(b) The retail prices of selected cars and trucks during the same period were as shown in the statement placed on the Table [See Appendix IV, annexure No 46]

Employees of the C.P.W.D.

1999. { Shri Easwara Iyer:
Shri A. K. Gopalan:
Shri Tangamani

Will the Minister of Works, Housing and Supply be pleased to refer to the